

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**ORDER**

Imphal, the 1<sup>st</sup> March, 2025

No. HCMEST/12/2025-ESTT-II/ In the interest of better administration of District Courts, the High Court of Manipur is pleased to assign the charge of the office of **Addl. Sessions Judge (FTC), CAW, Manipur** to **Shri Salam Samarjeet Singh, Addl. District & Sessions Judge (FTC), Manipur East** in addition to his normal duties, with effect from 01.03.2025 until further orders.


By Order etc.

/   
**(OJESH MUTUM)**  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

Endt. No. HCMEST/12/2025-ESTT-II/ 3 84 7-57 Imphal, the 1<sup>st</sup> March, 2025

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Accountant General (A&E), Manipur, Imphal.
6. The Commissioner (Law), Government of Manipur.
7. All the District & Sessions Judges, Manipur/ Presiding Officer, MACT/Revenue/Co-operative Tribunal, Manipur/ Judge, Special Court (ND&PS), Manipur/ Member Secretary, MASLSA/ Judges, Family Courts, Manipur/ Addl. District & Sessions Judges/ Addl. Sessions Judge/ Judges, FTSC.
8. All the Registrars, High Court of Manipur.
9. The System Analyst, High Court of Manipur.  
- for uploading on the website.
10. The Superintendent (Estt – II), High Court of Manipur.
11. The Guard File.

  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR